



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing IA 145/2020 - CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal	GCL Pvt Ltd	S. Shivaswamy, RP

ADVOCATE FOR PETITIONER/s: S. Shivaswamy RP   
 9620959256  
 Advocate for COC - Harshitha Rathod   
 799663726

ADVOCATE FOR RESPONDENT/s:  
  
 (VISHNU VINAYAK C.R)  
 Adv. for RP

**ORDER**

Heard Mr. S.Shivaswamy, learned R.P and Mr. Vishnu Vinayak.C.R, learned Counsel for the R.P and Ms. Harshitha Rathod, learned Counsel for the COC (Canara Bank).

The learned Counsel for the COC is filing I.A today, the Registry is directed to list I.A along with present I.A on 16.03.2020. The learned Counsel for the COC is directed to serve the copy of the same on the other side well before the next date of hearing.

Post the case on **16.03.2020**

  
**MEMBER (T)**

  
**MEMBER (J)**